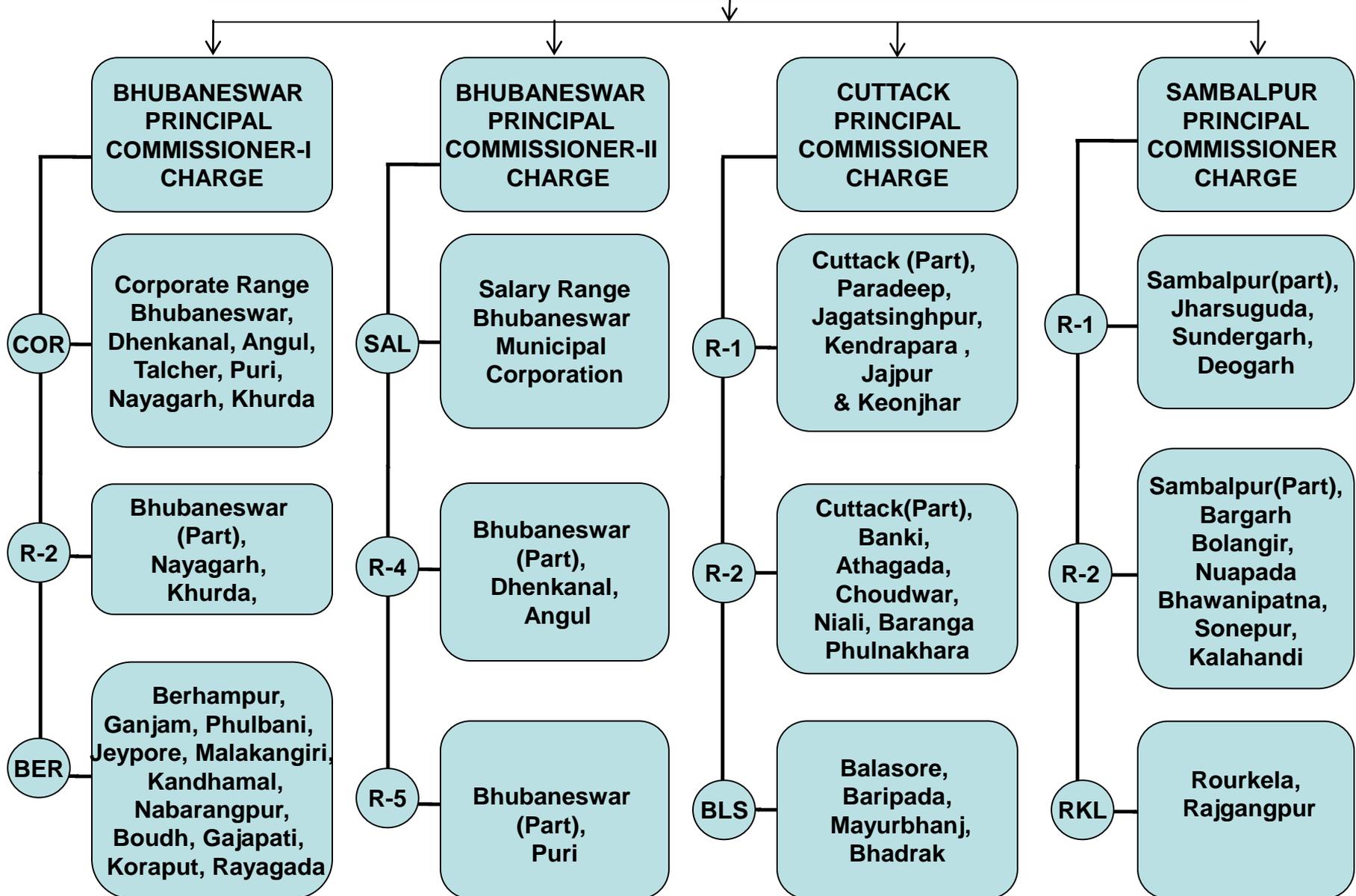


**PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA
BHUBANESWAR**



CORPORATE RANGE- 1, BHUBANESWAR

AO CODE

1. COMPANY CIRCLE-1(1),BHUBANESWAR

BBN C 1 8

All the Companies in the Revenue District of Angul, Dhenkanal, Puri, Nayagarh, Khurda and Bhubaneswar Municipal Corporation having returned income/loss of more than Rs. 20 lakhs with names beginning with alphabets from **A to M**.

2. COMPANY CIRCLE-1(2),BHUBANESWAR

BBN C 1 9

All the Companies in the Revenue District of Angul, Dhenkanal, Puri, Nayagarh, Khurda and Bhubaneswar Municipal Corporation having returned income/loss of more than Rs. 20 lakhs with names beginning with alphabets from **N to Z**.

3. COMPANY WARD-1(1), BHUBANESWAR

BBN W 1 1

All the Companies within the area of Bhubaneswar Municipal Corporation with names starting with alphabets from **A to M** and having returned income/loss below Rs. 20 lakhs.

4. COMPANY WARD -1(2), BHUBANESWAR

BBN W 1 2

All the Companies within the area of Bhubaneswar Municipal Corporation **with names starting with alphabets from N to Z** and having returned income/loss below Rs. 20 lakhs.

5. COMPANY WARD -1(3), BHUBANESWAR

BBN W 1 3

All the Companies having their registered office/head office in the **Revenue Districts of Dhenkanal & Angul** and having returned income/loss below Rs. 20 lakhs.

6. COMPANY WARD -1(4), BHUBANESWAR

BBN W 1 4

All the Companies having their registered office/head office in the **Revenue Districts of Puri, Nayagarh & Khurda** excluding area of Bhubaneswar Municipal Corporation and having returned income/loss below Rs. 20 lakhs.

RANGE- 2, BHUBANESWAR**AO CODE****1. CIRCLE-2(1),BHUBANESWAR****BBN C 2 8**

All the persons deriving income by way of profits and gains of business or profession under areas of Revenue Districts of Khurda and Nayagarh excluding Bhubaneswar Municipal Corporation and areas covered under postal PIN Code 751002, 751020, 751006, 751018, 751014, 751003, 751030 and 751019 having returned income/loss of more than Rs. 15 lakhs.

2. WARD-2(1) , BHUBANESWAR**BBN W 2 1**

All the persons deriving income by way of profits and gains of business or profession within the area covered under postal PIN Code 751002 including Old Town, Kapilprasad, Sundarpada, Nuagaon, Lingipur, Sisupal, Samatrapur, bindusagar, Kedargouri & Nageswartangi & areas covered under postal PIN Code 751020 including Aerodrome Area, Pokhariput, Palaspalli, Bhimatangi, Bhimpur, Jadupur & Begunia having returned income/loss below Rs. 15 lakhs.

3. WARD-2(2), BHUBANESWAR**BBN W 2 2**

All the persons having their principal place of business within the area covered under postal PIN Code 751006 including Budheswari Colony, Kalpana Square, Jharpada & Laxmisagar & Areas covered under postal PIN Code 751018 including Bargarh BRIT Colony having returned income/loss below Rs. 15 lakhs.

4. WARD-2(3), BHUBANESWAR**BBN W 2 3**

All the persons having their principal place of business within the area covered under postal PIN Code 751014 including BJB Nagar, Goutam Nagar, Bhubaneswar Court, Lewis Road, Housing Colony near Panthaniwas & Areas covered under postal PIN Code 751003 including Siripur, Surya Nagar, and Agriculture University & Unit-VII having returned income/loss below Rs. 15 lakhs.

5. WARD-2(4), BHUBANESWAR**BBN W 2 5**

All the persons having their principal place of business within the area covered under postal PIN Code 751030 including Baramunda, Khandagiri & Areas covered under postal PIN Code 751019 including Dumduma & Jagamara, and residual areas under the territorial limits of Bhubaneswar Municipal Corporations having returned income/loss below Rs. 15 lakhs.

6. WARD KHURDA, KHURDA**BBN W 2 4**

All the persons having their principal place of business within the area of Revenue District of Khurda & Nayagarh having returned income/loss below Rs. 15 lakhs.

BERHAMPUR RANGE**AO CODE****1. CIRCLE BERHAMPUR, BERHAMPUR****BBN C 3 8**

All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs deriving income by way of profits and gains of business or profession within area of Revenue Districts of Ganjam, Boudh, Gajapati, Koraput, Malkangiri, Nabarangapur, Kandhamal, Rayagada.

2. WARD-1, BERHAMPUR**BBN W 3 1**

All persons residing within Revenue District of Ganjam and Gajapati excluding Bhanjanagar Tehsil, other than those persons assessable under Berhampur circle having names beginning with alphabets starting from **A to M**.

3. WARD-2, BERHAMPUR**BBN W 3 2**

All persons residing within Revenue District of Ganjam and Gajapati excluding Bhanjanagar Tehsil, other than those persons assessable under Berhampur circle having names beginning with alphabets starting from **N to Z**.

4. PHULBANI WARD ,PHULABANI**BBN W 3 3**

All persons residing within Revenue District of Kandhamal and Boudh including Bhanjanagar Tehsil of Ganjam District, other than those persons assessable under Berhampur circle.

5. JEYPORE WARD, JEYPORE**BBN W 3 4**

All persons residing within Revenue District of Koraput, Malkangiri and Nabarangpur, other than those persons assessable under Berhampur circle.

6. RAYAGADA WARD, RAYAGADA**BBN W 3 5**

All persons residing within Revenue District of Rayagada, other than those persons assessable under Berhampur circle.

SALARY RANGE- 3, BHUBANESWAR

AO CODE

1. CIRCLE SALARY - 3(1),BHUBANESWAR

BBN C 30 8

All the persons deriving income from salary and not from business or profession within the area of Bhubaneswar Municipal Corporation having returned income/loss of more than Rs. 15 lakhs.

2. WARD SALARY - 3(1), BHUBANESWAR

BBN W 30 1

All the persons deriving income from salary and not from business or profession within the area of Bhubaneswar Municipal Corporation with names starting with alphabets from A to E having returned income/loss below Rs. 15 lakhs.

3. WARD SALARY - 3(2), BHUBANESWAR

BBN W 30 2

All the persons deriving income from salary and not from business or profession within the area of Bhubaneswar Municipal Corporation with names starting with alphabets from F to I having returned income/loss below Rs. 15 lakhs.

4. WARD SALARY - 3(3), BHUBANESWAR

BBN W 30 3

All the persons deriving income from salary and not from business or profession within the area of Bhubaneswar Municipal Corporation with names starting with alphabets from J to M having returned income/loss below Rs. 15 lakhs.

5. WARD SALARY - 3(4), BHUBANESWAR

BBN W 30 4

All the persons deriving income from salary and not from business or profession within the area of Bhubaneswar Municipal Corporation with names starting with alphabets from N to R having returned income/loss below Rs. 15 lakhs.

6. WARD SALARY - 3(5), BHUBANESWAR

BBN W 30 5

All the persons deriving income from salary and not from business or profession within the area of Bhubaneswar Municipal Corporation with names starting with alphabets from S to Z having returned income/loss below Rs. 15 lakhs.

RANGE- 4, BHUBANESWAR**AO CODE****1. CIRCLE-4(1),BHUBANESWAR****BBN C 40 1**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN code 751008, 751009, 751022, 751004, 751007, 751001 and 751010 having returned income/loss of more than Rs. 15 lakhs.

2. WARD-4(1) , BHUBANESWAR**BBN W 40 1**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751008 including Raj Bhawan & adjoining areas & areas covered under postal PIN Code 751009 including Ashok Nagar, Forest Park, Bapuji Nagar & Unit-1 and having returned income/loss below Rs. 15 lakhs.

3. WARD-4(2), BHUBANESWAR**BBN W 40 2**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751004 including Vani Vihar & VSS Nagar & areas covered under postal PIN Code 751007 including Saheed Nagar & Satya Nagar and having returned income/loss below Rs. 15 lakhs.

4. WARD-4(3), BHUBANESWAR**BBN W 40 3**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751001 including GPO, Unit-III, Unit-V, Unit-VI, Master Canteen & Sashtri Nagar & Areas covered under postal PIN Code 751010 including Rasulgarh, Gadagopinath Prasad, Kalarpur, Pandra, Bomikhal & Mancheswar Industrial Estate and having returned income/loss below Rs. 15 lakhs.

5. WARD DHENKANAL, DHENKANAL**BBN W 40 4**

All the persons other than companies having their principal place of business within the area Revenue District of Dhenkanal having returned income/loss below Rs. 15 lakhs.

6. WARD ANGUL, ANGUL**BBN W 40 5**

All the persons other than companies having their principal place of business within the area Revenue District of Angul having returned income/loss below Rs. 15 lakhs.

RANGE- 5, BHUBANESWAR**AO CODE****1. CIRCLE-5(1),BHUBANESWAR****BBN C 50 1**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN code 751016, 751021, 751012, 751015, 751011, 751017, 751023, 751005, 751013, 751024, 751031 and Revenue District of Puri having returned income/loss more than Rs. 15 lakhs.

2. WARD-5(1) , BHUBANESWAR**BBN W 50 1**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751016 including Chandrasekharapur & areas covered under postal PIN Code 751021 including Sailashree Vihar and having returned income/loss below Rs. 15 lakhs.

3. WARD-5(2), BHUBANESWAR**BBN W 50 2**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751012 including Nayapalli & areas covered under postal PIN Code 751015 including IRC Village & areas covered under postal PIN Code 751011 including CRP Square and having returned income/loss below Rs. 15 lakhs.

4. WARD-5(3), BHUBANESWAR**BBN W 50 3**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751017 including Mancheswar Railway Colony & areas covered under postal PIN Code 751023 including East coast Railway Colony & areas covered under postal PIN Code 751005 including Sainik School & Government Press & areas covered under postal PIN Code 751013 including IMMT & Institute of Physics and having returned income/loss below Rs. 15 lakhs.

5. WARD-5(4), BHUBANESWAR**BBN W 50 4**

All the persons deriving income by way of profits and gains of business or profession residing within the areas covered under postal PIN Code 751024 including KIIT & Areas covered under postal PIN Code 751031 including Patia and Kanan Vihar and having returned income/loss below Rs. 15 lakhs.

6. WARD PURI, PURI**BBN W 50 5**

All the persons other than companies having their principal place of business within the area Revenue District of Puri having returned income/loss below Rs. 15 lakhs.

RANGE- 1, CUTTACK**AO CODE****1. CIRCLE- 1(1),CUTTACK****BBN C 4 8**

- a) All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs within area of Revenue Districts of Kendrapada, Jajpur, Jagatsinghpur, Keonjhar and areas under Cuttack Municipal Corporation including Gandarpur, Sikharpur, Canal road, Naya Bazar(North), Mahanadi Vihar, Malgodown, Chauliaganj, OMP Square, Stion Bazar , Collage Square , Pilgrim Road, Jobra Road, Jobra, the east of N.H.5 and north of the Mahanadi, chhatia, Madhupur, Mahanga, Jagatpur, Salepur.
- b) All the persons deriving income from salary having returned income/loss more than 15 lakhs & surname starting with alphabets from **A to G**.

2. WARD- 1(1), CUTTACK**BBN W 4 1**

- a) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets from **A to G**.
- b) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Gandarpur, Sikharpur, Canal road, Naya Bazar (North), Mahanadi Vihar, Malgodown, Chauliaganj, OMP Square, Stion Bazar, Collage Square, Pilgrim Road, Jobra Road, Jobra, the east of N.H.5 and north of the Mahanadi, chhatia, Madhupur, Mahanga, Jagatpur, Salepur.

3. WARD JAJPUR, JAJPUR**BBN W 4 2**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Jajpur.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Jajpur having returned income/loss less than 15 lakhs.

4. WARD PARADEEP, PARADEEP**BBN W 4 6**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Jagatsinghpur.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Jagatsinghpur having returned income/loss less than 15 lakhs.

5. WARD KENDRAPADA, KENDRAPADA**BBN W 4 7**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Kendrapada
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Kendrapada having returned income/loss less than 15 lakhs.

6. WARD KEONJHAR, KEONJHAR**BBN W 4 8**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Keonjhar.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Keonjhar having returned income/loss less than 15 lakhs.

RANGE- 2, CUTTACK**AO CODE****1. CIRCLE-2(1),CUTTACK****BBN C 5 8**

- a) All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs within area **Cuttack Municipal Corporation** other than Range -1, Cuttack.
- b) All the persons deriving income from salary having returned income/loss more than 15 lakhs & surname starting with alphabets from **H to Z**.

2. WARD-2(1),CUTTACK**BBN W 5 1**

- a) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets from **H, I, J & K**.
- b) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of **Nuapatna(North), Kathagola Sahi, Ranihat, Chhatrabazar, Mahatab Road, Kamalpur, Shankarpur, Badambadi, Arunodaya Market, Arunodaya Nagar, Link Road, Kalyani Nagar, Rajendra Nagar**.

3. WARD-2(2) , CUTTACK**BBN W 5 2**

- a) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets from **L, M & N**.
- b) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of **Madhupatna, Industrial Estate, Nuapada,Naya Bazar(south), Goshala Road, Bajrakabati Road(East), Dolamundai(east) & Khan Nagar** and areas lying south to the river Mahanadi in Revenue District of cuttack including **Phulnakhara, Niali, Baranga, Banki, Baideswar, Biribati, Kandarpur, Kishore Nagar, Kotuan** (excluding the area under Cuttack Muncipal Corporation).

4. WARD-2(3), CUTTACK**BBN W 5 3**

- a) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets from **O, P, Q & R**.
- b) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of **Nayasadak, Town Hall Road, Bakhrabad, Friend's Colony , Dolamundai(west), Bajrakabati Road (west), Haripur Road, Nimasahi, Pithapur, Kesharpur, Meria Bazar, Peyton Sahi , Oriya Bazar, Santha Sahi, Sutahat , Rousapatna, Thoria Sahi, Chowdhury Bazar, Jaunliapatti, Keuti Sahi, Goruishankr Park, Gola Sahi, Manik Ghose Bazar, Nandi Sahi, Daraghi Bazar, Jail Road, Banka Bazar, Binod Bihari, Tinkonia Bagicha, Boxi Bazar, Machhua Bazar, Manisahoo Chowk, Pattapole, Jachak Lane, Bania Sahi**.

5. WARD-2(4),CUTTACK**BBN W 5 4**

- a) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets from **S to Z**.
- b) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of **Balu Bazar, Nimchouri, High Court Road, Kali Gali,Alisha Bazar, Chandini Chowk , Dagarpada, Stoney Road up to Kafla, Mission Road, Kanika Road, Khatbin Sahi , Kazi Bazar, Tala& Upper Telenga Bazar, Raja Bagicha, Jhanjiri Mangala, Bangali sahi, Bamphi Sahi** having income less than 20 lakhs.

6. WARD-2(5),CUTTACK**BBN W 5 5**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of **Bhagatpur upto Monalisha Hotel, Ring Road from Monalisha Road to High Court ,Kafla Road** including **Tulasipur, Bidanasi, Deula Sahi, Shelter Chowk, Shaikh Bazar via Chandini Chowk to Stadium, Cantonment Road, Mangalabag(south)& Nuapatna(south),North of River Mahanadi &West of the N.H.5** including **Choudwar, Tangi, Athagarh, Tigiria, Badamba, Narsinghpur & Nayagarh**.

BALASORE RANGE**AO CODE****1. BALASORE CIRCLE, BALASORE****BBN C 6 8**

- a) All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs within areas of Revenue Districts of Balasore, Bhadrakh & Mayubhanj.

2. WARD-1, BALASORE**BBN W 6 6**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Ouapada, Simulia, Khaira, Soro, Bhahanaga, Nilgiri, Remuna blocks of Balasore District and the areas of the west of O.T. road within Balasore Municipal Limit and Nayabazar.
- b) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets **A to M** of the above areas.

3. WARD-2, BALASORE**BBN W 6 7**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Balasore Revenue District including Raibaria, Jaleswar, Bhograi, Baliapal, basta blocks and areas east of O.T. Road of Balasore municipality excluding Nayabazar.
- b) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets **N to Z** of the above areas.

4. BHADRAK WARD, BHADRAK**BBN W 6 5**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Bhadrak
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Bhadrak having returned income/loss less than 15 lakhs.

5. WARD-1, BARIPADA**BBN W 6 3**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Rairangpur and Udala Sub-Division of Mayurbhanj District and Municipal ward no. 1 to 8 of Baripada Municipality.
- b) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets **A to M** of the above areas.

6. WARD-2, BARIPADA**BBN W 6 4**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Revenue District of Mayurbhanj excluding the areas of Rairangpur and Udala Sub-Division of Mayurbhanj District and Municipal ward no. 1 to 8 of Baripada Municipality which includes karanja Sub- Division and Municipal ward no. 9 to 25 of Baripada Municipality.
- b) All persons deriving income from salary returned income/loss less than 15 lakhs & surname starting with alphabets **N to Z** of the above areas.

RANGE- 1, SAMBALPUR**AO CODE****1. CIRCLE-1(1), SAMBALPUR****BBN C 7 8**

- a) All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs within the territorial areas of Rairakhol, Jujumara, Maneswar, Dhama, Padabahal, Jamankira of Revenue District of Sambalpur, Revenue District of Jharsuguda including Kuchinda NAC and Bamra block. Sadar sub-division in the Revenue District Sundargarh excluding areas under Rajgangpur and Kansbahal Police Station.

2. WARD-1(1), SAMBALPUR**BBN W 7 1**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Southern side of Bhubaneswar Sambalpur Railway Line including Municipal / NAC / Panchayat limits of Rairakhol, Jujmura, Maneswar, Dhama, Pariabahal, jamankira of Revenue District of Sambalpur with name starting with alphabets **A to M**.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **A to F** within the area of Revenue District of Sambalpur excluding kuchinda NAC, Bamra Block.

3. WARD-1(2), SAMBALPUR**BBN W 7 2**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Southern side of Bhubaneswar Sambalpur Railway Line including Municipal / NAC / Panchayat limits of Rairakhol, Jujmura, Maneswar, Dhama, Pariabahal, jamankira of Revenue District of Sambalpur with name starting with alphabets **N to Z**.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **G to M** with in the area Revenue District of Sambalpur excluding Kuchinda NAC & Bamra Block.

4. WARD-1, JHARSUGDA**BBN W 7 3**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of main road of Jharsuguda municipality including Municipal ward no. 14 to 22, areas under NAC of Belpahar including Banharpali.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **A to H**.

5. WARD-2, JHARSUGUDA**BBN W 7 4**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of main road of Jharsuguda municipality including Municipal ward no. 1 to 13 & 23 and 24, areas under NAC of Kundicha and Bamra Block.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **I to N**.

6. WARD-3, JHARSUGUDA**BBN W 7 5**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the areas under Sadar sub-division of Revenue District of Sundargarh excluding areas of Rajgangpur and Kansbahal Police Station and the area under Municipality of Brajarajnagar.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **O to Z**.

RANGE- 2, SAMBALPUR**AO CODE****1. CIRCLE-2(1),SAMBALPUR****BBN C 8 8**

- a) All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs within the territorial areas of Revenue District of Sambalpur excluding the areas of Rairakhol, Jujumara, Maneswar, Dhama, Padabahal, Jamankira and Revenue Districts of Bargarh, Bolangir, Suvarnapur (Sonepur), Kalahandi, Nuapada and Deogarh.

2. WARD-2(1), SAMBALPUR**BBN W 8 1**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Revenue District of Sambalpur excluding the areas of Rairakhol, Jujumara, Maneswar, Dhama, Padabahal, Jamankira.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **N to Z** within the area of Revenue District of Sambalpur excluding Kuchinda NAC & Bamra Block.

3. BARGARH WARD, BARGARH**BBN W 8 2**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Bargarh.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Bargarh having returned income/loss less than 15 lakhs.

4. WARD -1, BOLANGIR**BBN W 8 3**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Bolangir excluding the sub division of Loisinga.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue district of Bolangir having returned income/loss less than 15 lakhs.

5. WARD -2, BOLANGIR**BBN W 8 4**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Subarnapur (Sonepur) and Loisinga.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue District of Subarnapur (Sonepur) and Loisinga having returned income/loss less than 15 lakhs.

6. WARD BHAWANIPATNA, BHAWANIPATNA**BBN W 8 5**

- a) All persons being Companies having returned income/loss less than 20 lakhs residing within the area of Revenue District of Kalahandi & Nuapada.
- b) All other assesses deriving income from whatever source and residing or having their principal place of business or profession or registered office in the Revenue District of Kalahandi & Nuapada having returned income/loss less than 15 lakhs.

ROURKELA RANGE**AO CODE****1. CIRCLE ROURKELA, ROURKELA****BBN C 9 8**

- a) All persons being Companies having returned income/loss more than 20 lakhs and all persons other than companies having returned income/loss more than 15 lakhs within the territorial areas of Revenue District of Sundargarh excluding Sadar sub-division but including areas under Rajgangpur and Kansbahal Police Station

2. WARD -1, ROURKELA**BBN W 9 1**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Rourkela, Municipality Wards 1, 2, 3, 4, 5 & 6 from Brahmani Bridge to Over Bridge of Birajapali. Civil Township, Panposh Road, Industrial Estate Jail Road labour Tournament, S.T.I. Chowk, Mahatab Road, Notified area of Rajgangpur council and OCI Market.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **A, B, C & D.**

3. WARD -2, ROURKELA**BBN W 9 2**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Rourkela, Municipality wards 7,8,9,10,11,13,16,17,18 & 32. Bothsides of Main Road Rourkela from Overbridge near Birajapalli up to Lal Building. Orampara, Uditnagar, Durgapur, Birsa Dahar Road, Part of kachery Road, Chhend, Basanti Colony, Gopabandhupalli, Kalinga Vihar, Kansbahal, Liang, Beeligarh and areas falling under Rajgangpur Tahsil except NAC, Rajgangpur and OCL market.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **E,F,G,H,I,J,K,& L.**

4. WARD -3, ROURKELA**BBN W 9 3**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Rourkela, Municipality ward 12, 15 & 19 all sector areas of Steel Town ship, Areas of Main Road starting from Lal Building to Rajak Talkies except plant side road, Old station Road. Areas falling under Vedvyas, Kalunga, Kuarmunda, Biramitrapur, Purunapani and Nuagaon.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **M,N & O.**

5. WARD -4, ROURKELA**BBN W 9 4**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Rourkela, Municipality Wards 20, 21, 23, 24, 25, 26, 27, 28, 29, 30 & 31. Areas of old station Road, Plant side Road. Areas falling under Keolnagar, Jagda, Jhirpani, Shaktinagar, NIIT, Nayabazar, CISF Campus, Bondamuda, Diesel colony, Bisra, Jareikela Barkani and Dumerta.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **P, Q & R.**

6. WARD -5, ROURKELA**BBN W 9 5**

- a) All persons being Companies having returned income/loss less than 20 lakhs and all persons other than companies having returned income/loss less than 15 lakhs residing within the area of Rourkela, Municipality Wards 14 & 22, both Sides of Main Road, Rourkela starting from Rajak Talkies to New Bus stand area, Bisra Road, Bisra maidan, Traffic gate up to Railway over-bridge. Non Municipality area of Jalda R.I Circle under Rourkela Tahsil. Bonaigarh Subdivision and areas falling under Koira, Barsuan and Tensa Tahsil and Areas falling under Fertilizer Township, Deogaon, Lahunipara, Bimalgarh, Boneikela.
- b) All persons deriving income from salary having returned income/loss less than 15 lakhs & surname starting with alphabets **S, T, U, V, W, X, Y & Z.**

TDS RANGE**AO CODE****1. CIRCLE TDS, BHUBANESWAR****BBN CT 12 1**

All persons responsible for deducting/collecting tax at source including Companies having TDS/TCS exceeding 60 lakhs within the areas of Revenue District of Puri, Nayagarh, Ganjam, Boudh, Gajapati, Koraput, Malkangiri, Nabarangapur, Kandhamal, Rayagada, Kendrapada, Jajpur, Jagatsinghpur, Keonjhar, Cuttack, Balasore, Bhadrak, Baripada, Mayurbhanj, Khurda, Sundargarh, Deogarh, Jharsuguda, Sambalpur, Bargarh, Bolangir, Sonepur, Kalahandi, Nuapada and areas within the limits of Bhubaneswar Municipal Corporation.

2. TDS WARD - I , BHUBANESWAR**BBN WT 12 1**

All persons responsible for deducting/collecting tax at source including Companies having TDS/TCS below 60 lakhs within the Revenue District of Puri, khurda, Angul, Dhenkanal and areas within the limits of Bhubaneswar Municipal Corporation.

3. TDS WARD -II , BHUBANESWAR**BBN WT 12 11**

All persons responsible for deducting/collecting tax at source including Companies having TDS/TCS below 60 lakhs within the Revenue District of of Nayagarh, Ganjam, Boudh, Phulbani, Gajapati, Koraput, Malkangiri, Nabarangapur, , Rayagada.

4. TDS WARD, CUTTACK**BBN WT 12 2**

All persons responsible for deducting/collecting tax at source including Companies having TDS/TCS below 60 lakhs within the Revenue District of Cuttack, Kendrapada, Jajpur, Jagatsinghpur, Balasore , Bhadrak and Mayurbhanj.

5. TDS WARD, SAMBALPUR**BBN WT 12 5**

All persons responsible for deducting/collecting tax at source including Companies having TDS/TCS below 60 lakhs within the Revenue District of Sambalpur, Bargarh, Bolangir, Sonepur, Kalahandi, Nuapada, Jharsuguda, Deogarh, Kalahandi, Nuapada and Keonjhar (other than areas within the territorial limits of Joda and Barabil).

6. TDS WARD, ROURKELA**BBN WT 12 6**

All persons responsible for deducting/collecting tax at source including Companies having TDS/TCS below 60 lakhs within the Revenue District of Sundargarh and the areas with the territorial limits of Joda and Barabil of Keonjhar District.